

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.1570/99

11

New Delhi, this the 21st day of February, 2000.

HON'BLE MR. JUSTICE V.RAJAGOPALA REDDY, V.C. (J)
HON'BLE MR. R.K.AHOOJA, MEMBER (A)

Sh. Vishnu Dutt Sharma, Phone Mechanic,
B-66, Harkesh Nagar, Okhala Tank, New
Delhi.

.....Applicant.

(By Advocate: Sh. P.I.Oommen)

VERSUS

Union of India: Through

1. Secretary, Ministry of Communications, Sanchar Bhavan, Ashoka Road, New Delhi - 110 001.
2. Director General, Deptt. of Telecommunications, Govt. of India, Sanchar Bhavan, Ashoka Road, New Delhi - 110 001.
3. Chief General Manager Telecom, Haryana Circle, Ambala.
4. General Manager Telecom, District Faridabad, Sector-16, Sagar Palace, Faridabad - 121 002.

....Respondents

(By Advocate: Sh. M.K.Gaur, proxy counsel
for Sh. R.P.Agarwal)

O R D E R (ORAL)

By Hon'ble Mr. Justice V.Rajagopala Reddy, VC (J):-

Learned counsel for the applicant seeks to withdraw the OA. The OA is accordingly dismissed as withdrawn. No order as to costs.

R.K.Ahooja

(R.K.Ahooja)
Member (A)

Omprakash

(V.Rajagopala Reddy)
V.C. (J)

/sunil/